

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1126  
TO BE ANSWERED ON 11<sup>th</sup> FEBRUARY, 2021**

**SALE OF MTNL ASSETS**

**1126 SHRI DIGVIJAYA SINGH:  
SMT. PHULO DEVI NETAM:**

Will the Minister of Communications be pleased to state:

- (a) whether there has been a delay in payments from the Mahanagar Telephone Nigam Limited (MTNL) to the Delhi Development Authority (DDA) with regard to sale of 21 of MTNL's land assets;
- (b) if so, the details thereof including the quantum of funds owed to the DDA; and
- (c) the reasons for delay in payment to DDA from MTNL?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI SANJAY DHOTRE)**

- (a) MTNL has not monetized any land assets through sale till date.
- (b) & (c) Does not arise.

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